

*The question was put and the motion was adopted.*

SHRIMATI SAGARIKA GHOSE: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI P. WILSON): The Airline Passengers' Rights Bill, 2024 — Shrimati Priyanka Chaturvedi; not present. The Employees' Wellbeing Bill, 2025 — Shrimati Priyanka Chaturvedi; not present. The Regulation of Animal Breeding Bill, 2025 — Shrimati Priyanka Chaturvedi; not present. The National Commission for Welfare of Sugarcane Farmers and Workers Bill, 2024 — Shri Iranna Kadadi; not present. The National Food Security (Amendment) Bill, 2024 — Shri Iranna Kadadi; not present. The Child and Adolescent Labour (Prohibition and Regulation) Amendment Bill, 2024 -- Shri Iranna Kadadi; not present. Now, Shri Sanjay Seth to move for leave to introduce the Rainwater Harvesting in Government Establishments and Schools Bill, 2024.

#### **Rainwater Harvesting in Government Establishments and Schools Bill, 2024**

**श्री संजय सेठ** (उत्तर प्रदेश) : महोदय, मैं प्रस्ताव करता हूँ कि जल संरक्षण के संवर्धन, जल की कमी की चुनौतियों को दूर करने के लिए सरकारी स्थापनों और विद्यालयों में वर्षाजल के अनिवार्य संचयन तथा तत्संसक्त विषयों या उसके आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

(THE VICE-CHAIRPERSON, SHRIMATI SANGEETA YADAV, in the Chair)

**श्री संजय सेठ** : महोदया, मैं विधेयक को पुरःस्थापित भी करता हूँ।

#### **Compulsory Self-Defence Training in Educational Institutions Bill, 2024**

**श्री संजय सेठ** (उत्तर प्रदेश) : महोदया, मैं प्रस्ताव करता हूँ कि सभी शैक्षणिक संस्थानों में राष्ट्र के युवाओं को आत्मरक्षा के लिए तैयार करने तथा छात्र सुरक्षा बढ़ाने, व्यक्तिगत सशक्तिकरण को बढ़ावा देने तथा सहायक शैक्षिक वातावरण का संवर्धन करने के लिए एक सक्रिय उपाय के रूप में अनिवार्य आत्मरक्षा प्रशिक्षण प्रदान करने तथा तत्संसक्त और उसके आनुषंगिक विषयों का उपबंध करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

**श्री संजय सेठ :** महोदया, मैं विधेयक को पुरःस्थापित भी करता हूँ।

**Code on Social Security (Amendment) Bill, 2024**

**श्री संजय सेठ (उत्तर प्रदेश) :** महोदया, मैं प्रस्ताव करता हूँ कि सामाजिक सुरक्षा संहिता, 2020 का संशोधन करने के लिए विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

*The question was put and the motion was adopted.*

**श्री संजय सेठ :** महोदया, मैं विधेयक को पुरःस्थापित भी करता हूँ।

**Voyeurism (Prevention, Prohibition and Redressal) Bill, 2024**

DR. SYED NASEER HUSSAIN (Karnataka): Madam, I move for leave to introduce a Bill to provide an all-inclusive framework to protect the fundamental Right to Privacy of humans, prevent voyeurism, provide consumer centric law and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. SYED NASEER HUSSAIN: Madam, I introduce the Bill.

**Medicines and Medical Devices (Price Control and Accessibility) Bill, 2025**

SHRI SHAKTISINH GOHIL (Gujarat): Madam, I move for leave to introduce a Bill to provide for the establishment of an Authority to regulate the prices of all medicines and medical devices, including implants and medical equipments, in the country to ensure fair and reasonable pricing, thereby safeguarding the interests of patients, especially the poor and marginalized sections of society, while fostering an ethical and transparent healthcare system and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

SHRI SHAKTISINH GOHIL: Madam, I introduce the Bill.